

LOK SABHA
UNSTARRED QUESTION NO.4188
TO BE ANSWERED ON 22ND MARCH, 2021

Reservation in Allotment of Petrol Pumps

4188. SHRI RAJIV PRATAP RUDY:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the schemes under which the Government provides/proposes to provide benefit to the families of martyred soldiers;
- (b) the quota reserved/fixed for the families of martyred soldiers in allocation of new petrol pumps and gas agencies;
- (c) whether the Government proposes to increase or decrease the said quota after conducting a review of the same and if so, the details thereof;
- (d) whether the families of martyred soldiers are included in the allocation process of petrol pumps and gas agencies and if so, the details thereof; and
- (e) the number of petrol pumps and gas agencies allocated to the families of martyred soldiers during the last two years, State/UT-wise?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

(a) to (d) The guidelines for selection of Retail Outlet dealerships and LPG distributorships have a provision of 8% reservation under Combined Category 1 (CC1) and Government Personnel (GP) category respectively, which includes Defence Personnel, Para Military Personnel / Central / State Government and Central / State PSU employees. The detailed guidelines for allotment of Retail Outlet Dealerships in the country are available on the respective websites of the OMCs i.e. www.iocl.com, www.bharatpetroleum.com & www.hindustanpetroleum.com and the detailed guidelines namely "Unified Guidelines for Selection of LPG Distributorships" are available on the website <http://www.petroleum.nic.in>.

(e) State/UT-wise number of petrol pumps and gas agencies allocated under CC1/ GP category during the last two years is given in Annexure.

Annexure

Annexure referred to in reply to part (e) of Lok Sabha Unstarred Question No.4188 for 22.3.2021 asked by Shri Rajiv Pratap Rudy, MP regarding Reservation in Allotment of Petrol Pumps

STATE/UT	Number of LOIs issued for RO under CC1 category (Nov/Dec, 2018 Advt.) by OMCs as on 1.1.2021	Number of LPG Distribuothrips commissioned (Apr, 18 to Feb,21) by OMCs
CHANDIGARH	0	0
DELHI	1	0
HARYANA	47	5
HIMACHAL PRADESH	7	1
JAMMU & KASHMIR	3	1
LADAKH	0	0
PUNJAB	18	2
RAJASTHAN	88	17
UTTAR PRADESH	146	48
UTTARAKHAND	10	1
ANDAMAN & NICOBAR	0	0
ARUNACHAL PRADESH	0	0
ASSAM	20	7
BIHAR	36	48
JHARKHAND	14	5
MANIPUR	11	0
MEGHALAYA	0	0
MIZORAM	0	0
NAGALAND	0	0
ODISHA	13	10
SIKKIM	0	0
TRIPURA	2	0
WEST BENGAL	11	24
CHATTISGARH	14	2
DADRA & NAGAR HAVELI	0	0
DAMAN & DIU	0	0
GOA	1	0
GUJARAT	50	6
MADHYA PRADESH	38	11
MAHARASHTRA	49	21
ANDHRA PRADESH	27	10
KARNATAKA	52	6
KERALA	20	4
LAKSHADWEEP	0	0
PUDUCHERRY	1	0
TAMILNADU	40	18
TELANGANA	55	4
ALL INDIA	774	251